

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):**

(a) and (b).

Year	Number of job-seekers on live Register at the end of the year		Percentage increase over the preceding year	
	All categories	Educated* included in Col. 2	All categories	Educated* included in Col. 2
1	2	3	4	5
1969	34,23,885	15,26,250	+13.7	+16.6
1970	40,68,554	18,21,616	+18.8	+19.4
1971	50,99,919	22,95,564	+25.3	+26.0

(c) :

Year	No. of placements effected in respect of Educated* job-seekers through the Employment Exchanges during the year	Percentage increase over the preceding year
1	2	3
1969	1,58,287	+5.1
1970	1,77,049	+11.9
1971	2,08,512	+17.8

\*Matriculates and above.

**Production in Collieries taken over by Government**

663. SHRI SOMNATH CHATTERJEE :

SHRI D. P. JADEJA :

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any evaluation has been made of the working of the Collieries, the management of which has been taken over by Government and if so, with what result;

(b) whether since such taking over, there has been a fall in the raisings of Coal, and if so, the reasons therefor; and

(c) the steps Government propose to take to increase the production?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) to (c). The working of the collieries, the management of which has been taken over by the Government, has been reviewed recently. It revealed that the raising have only been marginally varying from month to month. There has been no discernible increase in production mainly due to the shortage of railway wagons for movement of coal, inadequate demand for coking coal, frequent interruptions in power supply and lack of sand for stowing. In spite of the production having been regulated, the stocks have gone up by 0.5 million tonnes during the last 9 months. It also revealed that the operation costs of collieries for the period 17-10-71 to 31-3-72 have gone up on account of (i) payment of full

variable dearness allowance to workers, (ii) conversion of a large number of contractors workers into departmental labour and payment to them of the Wage Board scales, and (iii) covering certain categories formerly kept outside the Wage Board, under the Wage Board Award.

2. It is proposed to reorganise and reconstruct the taken over mines with Polish assistance, open new projects and rationalise the workings of the existing mines. These steps are expected to result in increased production.

#### **Indo-Swadeshi Joint Commission**

664. SHRI N. K. P. SALVE:

SHRI BIRENDER SINGH  
RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Sweden have agreed to set up a Joint Commission on economic, industrial and technical co-operation; and

(b) if so, the terms of the said agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. When the Prime Minister visited Sweden in June, 1972, it was agreed to set up a Joint Commission on economic, scientific and technical cooperation.

(b) The details of the Joint Commission have not yet been finalized.

#### **Closure of Libraries and Reading Rooms run by Indian Mission in Nepal**

665. SHRI N. K. P. SALVE:

SHRI P. K. DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether libraries and reading rooms run by foreign missions in Nepal have been ordered to be closed by Nepal Government;

(b) whether this order affects the reading rooms run by Indian Embassy also; and

(c) if so, the reaction of Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). All libraries and reading rooms run by foreign missions outside Kathmandu have been ordered to be closed by the Nepal Government. Our libraries and reading rooms falling in this category have been closed. The reading room and library run by the embassy in Kathmandu continues.

#### **Industrial Relations Law**

666. SHRI RAMSHEKHAR  
PRASAD SINGH:

SHRI P. M. MEHTA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the recasting of the Industrial Relations Law is under consideration;

(b) if so, when the final decision in this regard is likely to be taken; and

(c) the main features of the Scheme?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) and (c). Government intend to bring forward the necessary legislation as early as possible. As the scheme is yet to be finalised, it is not possible to indicate its main features.

#### **Workshop on Employment Generation in Collaboration with I.L.O.**

667. SHRI NIHAR LASKAR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Expert Committee on Unemployment set up by the Union Government has organised a Workshop on Employment Generation in collaboration with ILO; and

(b) if so, the long term and short term programmes being devised so that the current deterioration in employment position is stemmed?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes.

(b) The workshop is mainly being held with a view to assisting the Expert Committee whose terms of reference include,